COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIRST TO Hundredth REPORTS (ENGLISH VERSION)



Third LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SECOND REPORT

(Third Lok Sabha)

- I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Second Report.
- 2. The Committee met on the 12th June, 1962 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 15th June, 1962.
- 3. The Members whose resolutions had been included in the List of Business for the 15th June, 1962 had been invited to present their views on the resolutions before the Committee. Dr. P. Srinivasan attended the sitting.
 - 4. The Committee recommend the allocation of time as follows:-
 - Resolution regarding Representative character of Trade Unions.
 Resolution regarding Road transport operators.
 Resolution regarding Price of tobacco.
 Resolution regarding Upgrading of Madras as "A" class city.
 Resolution regarding Economic development in the Third Plan.
 Resolution regarding Nationalisation of out-agencies on Railways.
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NEW DELHI:

June 12, 1962

S. V. KRISHNAMOORTHY RAO.

Jyaistha 22, 1884 (Sake).

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